

and cheaper technology to manufacture Paper/Paper Board from farm waste; and

(b) whether Government will make arrangements to make this technology available to small entrepreneurs all over India at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) Details of the technology reported to have been developed by the Tamil Nadu Agricultural University for utilizing farm waste for manufacture of paper and paper board are not available with the Central Government. It is presumed that the University, itself would give adequate publicity and arrange for making such technology available to small entrepreneurs.

Manufacture of refrigeration equipment by M/s. Union Carbide India Ltd.

9270. SHRI SRIKRISHNA SINGH: Will the Minister of INDUSTRY be pleased to state.

(a) whether Government have since taken any final decision on the representation of M/s. Union Carbide India Ltd. for the manufacture of refrigeration equipment in West Bengal;

(b) if so, the details thereof;

(c) whether the West Bengal Government have made a fresh move to the Central Government for granting a licence to this multinational concern; and

(d) whether the West Bengal Government's request has been rejected and if so, what are the grounds of rejection?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (d). The West Bengal Government again took up with the Government of India the matter regarding the representation of M/s. Union Carbide India Limited for the manufacture of cryogenic containers. Since two public sector undertakings, viz. Indo Burma Petroleum Ltd., and Bharat Heavy Plates & Vessels Ltd. have been issued letters of intent for the manufacture of 4000 numbers of cryogenic containers each to meet the requirements of the country for this item, it has been decided not to reconsider the case of M/s. Union Carbide India Limited, for the manufacture of cryogenic containers.

Deputation of a Deputy Secretary to Central Government Employees Consumers Cooperative Society

9271. SHRI RAMANAND TIWARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Deputy Secretary in the Government of India who is on deputation to Central Government Employees Consumers Cooperative Society Ltd, Curzon Road, New Delhi as its General Manager has been designating himself as a Director to the Government of India and the General Manager in the Society in the Official Correspondence of the Society;

(b) whether it is a fact that the said Deputy Secretary while on deputation to an autonomous registered body is not entitled to hold and write his designation in the Government of India; and

(c) if so, what action Government propose to take against the said Deputy Secretary for impersonification as a Director and further for writing his official status in Government while holding the post of General Manager in a Cooperative Society?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
AND IN THE MINISTRY OF LAW-
JUSTICE AND COMPANY AFFAIRS
(SHRI S. D. PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) The officer concerned has been advised not to use such Secretariat designations in the Society's correspondence so long as he is on deputation to the Cooperative Society.

श्री अम्बेडकर की मृत्यु की जांच करने के लिए समिति

9272. श्री केशवराव घोंडगे : क्या गृह मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या केन्द्रीय सरकार ने बाबा साहब अम्बेडकर की मृत्यु के कारणों की जांच करने के लिए समिति नियुक्त की थी,

(ख) यदि हा, तो समिति के निर्देश पद क्या है और उस के सदस्यों के नाम क्या हैं,

(ग) समिति का प्रतिवेदन कब प्राप्त हुआ था, और

(घ) क्या प्रतिवेदन की एक प्रति सभा-पटल पर रखी जायेगी और क्या सरकार का विचार इसको प्रकाशित करने का है और यदि हाँ, तो इस सम्बन्ध में सरकार की नीति क्या है ?

गृह मंत्रालय तथा विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री एल० डी० पाटिल) : (क) जी नहीं, श्रीमान ।

(ख) और (ग) प्रश्न नहीं उठता ।

(घ) पुलिस उप महानिरीक्षक दिल्ली द्वारा मामले की जांच की गई थी ; व

इस निष्कर्ष पर पहुंचे कि डा० अम्बेडकर की मृत्यु प्राकृतिक कारणों से हुई थी और इसमें किसी प्रकार के धोखे किए जाने के संदेह के साक्ष्य नहीं है । चूंकि जांच गोपनीय थी अतः रिपोर्ट को सदन के पटल पर रखना या प्रकाशित करना उपयुक्त नहीं होगा ।

दिल्ली में फायर ब्रिगेडों को नकशों का सप्लआई किया जाना

9273. श्री लालजी भाई : क्या गृह मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या प्राग लगने की किमी घटना के निश्चित स्थान का पता लगाने में दिल्ली के फायर ब्रिगेड का काफी समय चला जाता है ;

(ख) क्या स्वाधीनता प्राप्ति के 31 वर्षों के बाद भी राजधानी के विभिन्न स्थानों के खाके और नकशे फायर ब्रिगेड के पास नहीं हैं, जिनसे इन्हें प्रभावित स्थलों तक शीघ्रतापूर्वक पहुंचने में सहायता मिल सके; और

(ग) यदि हा, तो इन बारे में तथ्य क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री बनिम लाल मण्डल) : (क) जी नहीं, श्रीमान ।

(ख) दिल्ली अग्नि शमन सेवा के पास राजधानी के विभिन्न इलाकों के खाके और नकशे हैं ।

(ग) प्रश्न ही नहीं उठता है ।